

- I (a) Annual Report and Accounts of the Central Social Welfare Board, New Delhi, for the year 2006-07, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 497/15/09]
- II (a) Annual Report and Accounts of the Rashtriya Mahila Kosh New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 498/15/09]

Notifications of the Ministry of Environment and Forest

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FOREST (SHRI JAIRAM RAMESH) : Sir, I lay on the Table, under Section 26 of the Environment (Protection) Act, 1986, a copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests:

- (1) G.S.R. 158 (E), dated the 9th March, 2009, publishing the Noise Pollution (Regulation and Control) (Amendment) Rule, 2009. [Placed in Library. See No. L.T. 411/15/09]
- (2) G.S.R. 512 (E), dated the 9th July, 2009, publishing the Environment (Protection) Third Amendment Rules 2009. [Placed in Library. See No. L.T. 562/15/09]

I. Notifications of the Ministry of Petroleum and Natural Gas

II. Outcome Budget (2009-10) of the Ministry of Petroleum and Natural Gas

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Petroleum and Natural Gas under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:
- (1) G.S.R. 381 (E), dated the 3rd June, 2009, publishing the Naphtha (Acquisition, Sale, Storage and Prevention of use in Automobile) Amendment Order, 2009.
- (2) G.S.R. 382 (E), dated the 3rd June, 2009, publishing the Solvent, Raffinate and Slop (Acquisition, Sale, Storage and Prevention of use in Automobiles) Amendment Order, 2009. [Placed in Library. See No. L.T. 486/15/09]
- II. A copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Ministry of Petroleum and Natural Gas. [Placed in Library. See No. L.T. 487/15/09]